

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2414
(TO BE ANSWERED ON THE 20th December 2021)

PENSIONARY BENEFITS PROVIDED BY AIR INDIA

2414. SHRI JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether there will be any changes in employees' and/or pensioners' benefits provided by Air India and its subsidiaries to its employees/pensioners, as case may be, upon sale of the same to M/s Talace Pvt Ltd and, if so, details thereof;

(b) once the sale is completed, whether Government will bear and provide pensioners' benefits like medical benefits, etc. to old aged pensioners and, if not, reasons therefor; and

(c) whether pensionary benefits of the currently serving employees of Air India and its subsidiaries be taken over by Government, for the period of service that they rendered before sale and, if not, reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Interests of the employees have been taken care of by the Government and incorporated in the Share Purchase Agreement signed with the Strategic Partner on 25.10.2021.

In accordance with the applicable laws, the Strategic Partner, post disinvestment, shall continue to provide Gratuity and PF benefits to the employees. The arrangement with the employees and Life Insurance Corporation of India for administrating the existing Air India and Indian Airlines employees Self Contributory Superannuation Pension Fund Trust will continue. Further, with regard to the medical benefits, they are to be made available to the retired and eligible retiring AI beneficiaries by the Government.
